

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P. No.583/2018 in  
O.A. No.4113/2016**

New Delhi, this the 30<sup>th</sup> day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Shailesh Pandit  
So Late Ramlakhan Mishra  
Retired Deputy Director General (P)  
Doordarshan  
R/o C-409, Chittaranjan Park,  
New Delhi-19.

.. Applicant

(By Advocate : Shri Yogesh Sharma)

Versus

1. Shri Amit Khare,  
Secretary  
Ministry of Information & Broadcasting,  
Govt. of India, Soochna Bhawan,  
New Delhi-3.
2. Shri Shashi Shekhar Vempati  
Chief Executive Officer  
Prasar Bharati, PTI Building  
2<sup>nd</sup> Floor, Sansad Marg,  
New Delhi.
3. Shri F. Sheheryar,  
Director General  
All India Radio,  
Sansad Marg,  
New Delhi.

.. Respondents

(By Advocate : Shri Hanu Bhaskar)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman**

This Contempt Petition is filed alleging that the respondents did not comply with the order dated 04.05.2018 passed in O.A. No.4113/2016.

2. Today, by a separate order passed in MA No.2860/2019, we have reviewed the order in R.A. No. 223/2018 and recalled the order dated 04.05.2018 passed in the O.A. The Contempt Petition has become untenable and the same is accordingly closed. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

‘Ankit’